

Central Administrative Tribunal
Principal Bench

R.A. No. 126 of 1999
in
O.A. No. 474 of 1998

(17)

New Delhi, dated this the 22nd June, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

In the matter of:

Shri S.D. Vijayaraghavan Review Applicant

Versus

Union of India & Others ... Review Respondents

ORDER (By Circulation)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Perused the R.A.

2. None of the grounds contained in it bring it within the scope and ambit of Section 22(3) (f) A.T. Act read with Order 47 Rule 1 C.P.C. under which alone any order/decision of the Tribunal can be reviewed.

3. The R.A. is dismissed.

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)
Member (J)

S.R. Adige

(S.R. Adige)
Vice Chairman (A)

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